**Annexure-1**

**Name of Corporate Debtor:** **Provogue Personal Care Private Limited**
**Date of commencement of CIRP:** **26th September 2019, order was made available on 9th March 2021**
**List of creditors as on:** **07-Jan-22**

**List of secured financial creditors belonging to any class of creditors**

| Sr. no. | Name | Details of claim received | | Details of Claim Admiteed | | | | | | Amount of Contigent Claim | Amount of any Mutual dues, that may be set off | Amount of claim not admited | Amount of claim under verification | Remarksif Any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of Receipt | Amount claimed | Amount of claim Admitted | Nature of Claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | (%) of Voting Share in CoC | | | | | |
| I. | Financial Creditor (Secured) | NA | NA | NA | | NA | NA | NA | NA | NA | NA | NA | NA | NA |
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